

[Shrimati Lakshmi Menon]

Table a copy of Notification No. G.S.R. 325, dated the 22nd February, 1963, under section 35 of the Extradition Act, 1962. [Placed in Library, see No. LT-1305/63.]

APPOINTMENT OF CENTRAL WAGE BOARDS FOR IRON ORE MINING INDUSTRY AND LIMESTONE AND DOLOMITE MINING INDUSTRIES

The Deputy Minister in the Ministry of Labour and Employment (Shri E. K. Malviya): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Government Resolution No. W.B.-2(1)/62(1), dated the 3rd May, 1963 regarding appointment of a Central Wage Board for the Iron Ore Mining Industry. [Placed in Library, see No. LT-1306/63.]
- (ii) Government Resolution No. W.B.-2(1)/62(1), dated the 3rd May, 1963, regarding appointment of a Central Wage Board for the Iron Ore Mining Industry.  
[Placed in Library, see No. LT-1307/63.]

12.8 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri S. V. Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table the Minutes of the Sittings (13th to 21st) of the Committee on Private Members' Bills and Resolutions held during the current session.

12.8 hrs.

COMMITTEE ON PETITIONS  
MINUTES

Shri Thirumala Rao (Kakinada) Sir, I beg to lay on the Table the Minutes of the Sittings (5th and 6th) of the Committee on Petitions held during the current session.

12:08½ hrs.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Finance Bill, 1963 passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 29th April, 1963.

12.08½ hrs.

COMMITTEE ON ABSENCE  
OF MEMBERS

FIFTH REPORT

Shri Khadilkar (Khed): Sir, I beg to present the Fifth Report of the Committee on Absence of Members from the Sittings of the House.

Shri Hari Vishnu Kamath (Hoshangabad): Mr. Speaker, with regard to this, as the session is coming to a close, will you take the pleasure of the House, under rule 327, before the House adjourns? Because, usually, it takes some time, a week or so. Will it be put for tomorrow to ascertain the pleasure of the House?

Mr. Speaker: I will see if it is possible.

12.09 hrs.

PUBLIC ACCOUNTS COMMITTEE  
TWELFTH REPORT

Shri Tyagi (Dehra Dun): Sir, I beg to present the Twelfth Report of Public Accounts Committee on Action taken by Government on the Outstanding Recommendations of the Committee contained in their 34th, 37th and 42nd Report (Second Lok Sabha) relating to Civil Accounts.